

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:946
ANSWERED ON:25.11.2002
CLEARANCE TO HUMAN RIVER PROJECT
NARESH KUMAR PUGLIA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Expert Committee of his Ministry has raised certain points with regard to the clearance of Human River Project in Chandrapur District of Maharashtra during its meeting held on July 10, 2002;
- (b) if so, the details thereof;
- (c) whether a detailed point-by-point compliance report has been submitted to his Ministry on August 26,2002;
- (d) if so, whether the clearance to the Human River Project has since been accorded;
- (e) if so, the details thereof;
- (f) if not, the reasons for delay; and
- (g) the time by which the clearance is likely to be accorded ?

Answer

MINISTER OF ENVIRONMENT & FORESTS (SHRI T.R. BAALU)

- (a) Yes, Sir.
- (b) Details were sought on corridors for tiger movement, land use, ground water monitoring, surface drainage, Environmental Management Cell, etc.
- (c) A reply has been received from Government of Maharashtra on 5.9.2002;
- (d) No, Sir.
- (e) Does not arise.
- (f)&(g) Environment impact assessment of a proposal is usually completed within 90 days of receipt of complete information.